

Fourteenth Loksabha**Session : 7****Date : 21-03-2006****Participants : Pal Shri Rupchand, Acharia Shri Basudeb, Khan Shri Sunil, Salim Shri Mohammad**

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Title : Issue regarding mismanagement in Bengal Chemical Limited.

SHRI RUPCHAND PAL (HOOGHLY): Sir, Bengal Chemical and Pharmaceuticals Limited is a public sector undertaking. Apart from chemicals and fertilizers business, it has diversified into pharmaceuticals and some home products. For quite some time it has been ailing because of mismanagement. It was referred to the BIFR and it came out with a new package, which ultimately resulted in a modified revival package in 2004.

There was no need for making this reference to BRPSE. Still it was insisted that it should be done although the Ministry wanted that it is not required at all after the final package was approved by the BIFR. It has been pending for quite some time. On 14<sup>th</sup> January 2004 the modified revival package was okayed. In this connection, we have made a request to the Ministry and all others concerned to expedite the matter. The Unions, Shri Basu Deb Acharia, myself and many other Members met them. An assurance was given that it is being expedited. But till today it is lying there after the Cabinet note was circulated for Cabinet approval. In the meanwhile, mismanagement is taking place. Property is being mortgaged and skilled professionals are being transferred from one place to another. Chaos is being created.

In such a situation, I draw the attention of this Government and make a request that the Government should intervene immediately, stop the mismanagement and expedite the matter through the Cabinet approval so that such a prestigious Company in the public sector can be revived properly.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, I associate with what Shri Rupchand Pal has mentioned just now. ... (*Interruptions*)

MD. SALIM (CALCUTTA -- NORTH EAST): Sir, I also associate with the matter raised by Shri Rupchand Pal. ... (*Interruptions*)

SHRI SUNIL KHAN (DURGAPUR): Sir, I also associate with the issue raised by Shri Rupchand Pal. ... (*Interruptions*)

MR. DEPUTY-SPEAKER: Hon. Members, I will try my best to accommodate all of you. I would request all of you to be brief so that I can accommodate all of you. I think you all will cooperate with me.

... (*Interruptions*)

श्री शैलेन्द्र कुमार : उपाध्यक्ष जी, मेरा नाम शैलेन्द्र कुमार है, न कि शैलेन्द्रा कुमार।

उपाध्यक्ष महोदय : इसमें कोई फर्क नहीं पड़ता है।

श्री शैलेन्द्र कुमार : आई एम सॉरी, सर।

उपाध्यक्ष महोदय : मेरे पास जो पेपर है, उसमें आपके नाम के स्पेलिंग शैलेन्द्रा कुमार हैं, तो मैं क्या करूं! वैसे भी आपके नाम की स्पेलिंग मैंने कम नहीं की है।